

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 04.01.2020										
S.L.No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	67/2020	04.01.2020	WA-117/2019	DR.SUDHIR KU.SAHU (IN PERSON)	GENERAL		Order Dtd. 2019-11-21			(Seat No-)
2	68/2020	04.01.2020	WP (C) - 5679/2016	G.C.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2019-12-02		WRIT BRANCH-2	(Seat No-45)
3	69/2020	04.01.2020	WP (C) - 27727/2019	M/S.PARSURAM PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Seat No-45)
4	70/2020	04.01.2020	WP (C) - 27973/2019	S.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Seat No-45)
5	71/2020	04.01.2020	WP (C) - 27976/2019	S.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Seat No-45)
6	72/2020	04.01.2020	WP (C) - 27276/2019	B.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Seat No-45)
7	73/2020	04.01.2020	RVWPET - 53/2003	M.M. PANDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-20		CIVIL REVISION	(Seat No-1)
8	74/2020	04.01.2020	WP (C) - 28038/2019	M.R.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Seat No-1)
9	75/2020	04.01.2020	WP (C) - 24277/2019	M/S.PARTHA SARATHI DAS	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-12-20			(Seat No-

						COURT				1)
10	76/20 20	04.01.2 020	WP (C) - 14868/ 2019	D.K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 113)
11	77/20 20	04.01.2 020	WP (C) - 27608/ 2019	B.C. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 113)
12	78/20 20	04.01.2 020	ABLAPL - 18456/ 2019	SAROJ KU.DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 113)
13	79/20 20	04.01.2 020	WP (C) - 26857/ 2019	K.C. MAJHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
14	80/20 20	04.01.2 020	BLAPL- 10370/ 2019	P L MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 113)
15	81/20 20	04.01.2 020	WP (C) - 27833/ 2019	P.K.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
16	82/20 20	04.01.2 020	WP (C) - 27283/ 2019	G.C.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 113)
17	83/20 20	04.01.2 020	OTAPL- 39/201 8	P. MOHAPATRA	C.O.	DR (J)	Order Dtd. 2019-12-24			(Se at No- 113)
18	84/20 20	04.01.2 020	WP (C) - 27280/ 2019	G.C.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 113)
19	85/20 20	04.01.2 020	OTAPL- 39/201 8	K.M. SAHOO	C.O.	DR (J)	Order Dtd. 2019-12-24			(Se at No- 113)

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20	86/20 20	04.01.2 020	WP (C) - 27572/ 2019	J.P.KAR	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
21	87/20 20	04.01.2 020	WP (C) - 27277/ 2019	G.C.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 113)
22	88/20 20	04.01.2 020	WP (C) - 27544/ 2019	B.B.MALLIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
23	89/20 20	04.01.2 020	WP (C) - 9150/2 019	R.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-19			(Se at No- 113)
24	90/20 20	04.01.2 020	WP (C) - 27274/ 2019	G.C.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 113)
25	91/20 20	04.01.2 020	WP (C) - 27483/ 2019	D K BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
26	92/20 20	04.01.2 020	WP (C) - 9720/2 019	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
27	93/20 20	04.01.2 020	CONTC- 2699/2 019	A.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 113)
28	94/20 20	04.01.2 020	OJC- 7243/1 998	K.SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
29	95/20 20	04.01.2 020	CONTC- 2700/2 019	A.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 113)
30	96/20	04.01.2	WP (C) -	TAPAN KUMAR	C.O.	CHIEF	Order Dtd.			(Se

	20	020	9721/2019	NAYAK		JUSTICE'S COURT	2019-12-24			at No-113)
31	97/2020	04.01.2020	WP (C) - 27040/2019	G C JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Seat No-113)
32	98/2020	04.01.2020	CMAPL-362/2016	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-113)
33	99/2020	04.01.2020	WP (C) - 26808/2019	SUBASH CHANDRA PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-113)
34	100/2020	04.01.2020	WP (C) - 28117/2019	R K MOHABHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Seat No-113)
35	101/2020	04.01.2020	WP (C) - 14589/2019	K.C. MAJHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Seat No-113)
36	102/2020	04.01.2020	CMAPL-530/2016	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-113)
37	103/2020	04.01.2020	WP (C) - 26807/2019	A K BHUYAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-113)
38	104/2020	04.01.2020	CONTC-2701/2019	A.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Seat No-113)
39	105/2020	04.01.2020	WP (C) - 18406/2019	K.C. MAJHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Seat No-113)
40	106/2020	04.01.2020	WP (C) - 27815/2019	G. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Seat No-

						COURT				113)
41	107/2 020	04.01.2 020	CMAPL- 532/20 16	T.K.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 113)
42	108/2 020	04.01.2 020	WP (C) - 14588/ 2019	K.C. MAJHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-20			(Se at No- 113)
43	109/2 020	04.01.2 020	WP (C) - 27199/ 2019	P.K. PATRI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
44	110/2 020	04.01.2 020	WP (C) - 26804/ 2019	SUBASH CHANDRA PANI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 113)
45	111/2 020	04.01.2 020	WP (C) - 27510/ 2019	B N SHADHANGI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
46	112/2 020	04.01.2 020	CMAPL- 26/201 7	B.M.PRIYADAR SHINI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 113)
47	113/2 020	04.01.2 020	WP (C) - 6555/2 012	P.K. DASH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
48	114/2 020	04.01.2 020	WP (C) - 19391/ 2019	G.S. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 113)
49	115/2 020	04.01.2 020	WP (C) - 27979/ 2019	G.SUNDARA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
50	116/2 020	04.01.2 020	WP (C) - 26608/ 2019	G. JAYASINGH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 113)

51	117/2 020	04.01.2 020	WP (C) - 6555/2 012	P. PRAKASH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
52	118/2 020	04.01.2 020	WP (C) - 26540/ 2019	M/S.A.PATTNA IK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 113)
53	119/2 020	04.01.2 020	WP (C) - 28056/ 2019	M R SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
54	120/2 020	04.01.2 020	WP (C) - 27979/ 2019	H.S.PAIKRAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 113)
55	121/2 020	04.01.2 020	WP (C) - 27718/ 2019	T. BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 115)
56	122/2 020	04.01.2 020	WA- 45/200 7	D. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-20		M.J.C .	(Se at No- 1)
57	123/2 020	04.01.2 020	WP (C) - 26096/ 2019	M/S.J.K.KHAN DAYATRAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-20			(Se at No- 1)
58	124/2 020	04.01.2 020	RVWPET - 59/201 3	SARAT DASH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 1)
59	125/2 020	04.01.2 020	WP (C) - 21224/ 2019	B K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-03		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 114)
60	126/2 020	04.01.2 020	WP (C) - 27975/ 2019	B.B.MALLIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 114)
61	127/2	04.01.2	WP (C) -	K.C. MAJHI	C.O.	CHIEF	Order Dtd.			(Se

	020	020	14587/ 2019			JUSTI CE'S COURT	2019-12-20			at No- 114)
62	128/2 020	04.01.2 020	WP (C) - 27971/ 2019	DEBASISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 114)
63	129/2 020	04.01.2 020	WP (C) - 21224/ 2019	C SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-03		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 114)
64	130/2 020	04.01.2 020	WP (C) - 14590/ 2019	K.C. MAJHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-20			(Se at No- 114)
65	131/2 020	04.01.2 020	WP (C) - 15700/ 2019	P.BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 114)
66	132/2 020	04.01.2 020	STREV- 107/20 19	SUBASH CH.SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-20			(Se at No- 114)
67	133/2 020	04.01.2 020	CONTC- 2702/2 019	A.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 114)
68	134/2 020	04.01.2 020	WP (C) - 27485/ 2019	D K BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 114)
69	135/2 020	04.01.2 020	WP (C) - 23486/ 2019	S. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-20			(Se at No- 114)
70	136/2 020	04.01.2 020	CONTC- 2703/2 019	A.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 114)
71	137/2	04.01.2	WP (C) -	D K BEHERA	C.O.	CHIEF	Order Dtd.			(Se

	020	020	27484/ 2019			JUSTI CE'S COURT	2019-12-24			at No- 114)
72	138/2 020	04.01.2 020	FAO- 863/20 19	S.K. SAHOO,ADV	C.O.	COURT NO. 8	Order Dtd. 2020-01-02		MISC. APPEA L SEC.	(Se at No- 5)
73	139/2 020	04.01.2 020	WP (C) - 4516/2 018	S K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 5)
74	140/2 020	04.01.2 020	BLAPL- 10349/ 2019	J. MANTRI	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 5)
75	141/2 020	04.01.2 020	WP (C) - 2828/2 014	A. TRIPATHY, ADV	C.O.	COURT NO. 8	Order Dtd. 2020-01-02		WRIT BRANC H-6	(Se at No- 24)
76	142/2 020	04.01.2 020	WP (C) - 15699/ 2019	PRASANJIT BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 24)
77	143/2 020	04.01.2 020	BLAPL- 10341/ 2019	J.J. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 24)
78	144/2 020	04.01.2 020	WP (C) - 27486/ 2019	D.K. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 24)
79	145/2 020	04.01.2 020	BLAPL- 10343/ 2019	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 24)
80	146/2 020	04.01.2 020	WP (C) - 4513/2 018	S K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 24)
81	147/2 020	04.01.2 020	BLAPL- 10347/ 2019	K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 24)
82	148/2 020	04.01.2 020	WP (C) - 21359/ 2017	G.N. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 24)
83	149/2 020	04.01.2 020	WP (C) - 4512/2 018	S K ROUT	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2019-12-23			(Se at No-

						COURT				24)
84	150/2 020	04.01.2 020	BLAPL- 8578/2 019	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2020-01-03			(Se at No- 24)
85	151/2 020	04.01.2 020	WP (C) - 27536/ 2019	B.B.MALLICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 24)
86	152/2 020	04.01.2 020	WP (C) - 21359/ 2017	P.K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 24)
87	153/2 020	04.01.2 020	CONTC- 2704/2 019	A.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 24)
88	154/2 020	04.01.2 020	BLAPL- 6011/2 019	D.R. PATRI	C.O.	COURT NO. 1	Order Dtd. 2020-01-03	CRIMI NAL MISC- 3		(Se at No- 4)
89	155/2 020	04.01.2 020	WP (C) - 4510/2 018	S K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 4)
90	156/2 020	04.01.2 020	WP (C) - 27487/ 2019	D.K. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 4)
91	157/2 020	04.01.2 020	WP (C) - 4510/2 018	S K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 4)
92	158/2 020	04.01.2 020	CONTC- 2705/2 019	A.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 4)
93	159/2 020	04.01.2 020	BLAPL- 4793/2 019	P. LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-03			(Se at No- 4)
94	160/2 020	04.01.2 020	CONTC- 2706/2 019	A.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 4)
95	161/2 020	04.01.2 020	WP (C) - 11807/ 2012	S. MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-20	WRIT BRANC H (DIVI SION BENCH		(Se at No- 103)

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96	162/2 020	04.01.2 020	BLAPL- 10158/ 2019	B.R. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-03			(Se at No- 103)
97	163/2 020	04.01.2 020	CONTC- 2707/2 019	A.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 103)
98	164/2 020	04.01.2 020	WP (C) - 27504/ 2019	K.N. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 103)
99	165/2 020	04.01.2 020	WP (C) - 28112/ 2019	R.K.MAHABHOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 103)
100	166/2 020	04.01.2 020	BLAPL- 10122/ 2019	GANESH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-01-03			(Se at No- 103)
101	167/2 020	04.01.2 020	CONTC- 2708/2 019	A.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 103)
102	168/2 020	04.01.2 020	WP (C) - 27495/ 2019	K.N. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 103)
103	169/2 020	04.01.2 020	BLAPL- 10344/ 2019	KADAMBINI	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 103)
104	170/2 020	04.01.2 020	WP (C) - 27474/ 2019	R.K.MAHABHOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 103)
105	171/2 020	04.01.2 020	WP (C) - 27501/ 2019	K.N. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 103)
106	172/2	04.01.2	BLAPL-	KADAMBINI	C.O.	COURT	Order Dtd.			(Se

6	020	020	10345/ 2019			NO. 7	2020-01-02			at No- 103)
10 7	173/2 020	04.01.2 020	WP (C) - 4515/2 018	S K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 103)
10 8	174/2 020	04.01.2 020	WP (C) - 26811/ 2019	S.C.PANI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 103)
10 9	175/2 020	04.01.2 020	WP (C) - 27918/ 2019	P.BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 103)
11 0	176/2 020	04.01.2 020	WP (C) - 27497/ 2019	K.N. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 103)
11 1	177/2 020	04.01.2 020	BLAPL- 10346/ 2019	BHUBANANDA MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 103)
11 2	178/2 020	04.01.2 020	WP (C) - 27499/ 2019	K.N. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 103)
11 3	179/2 020	04.01.2 020	WP (C) - 9581/2 018	P.L.MISHRA	C.O.	COURT NO. 4	Order Dtd. 2019-12-24		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 109)
11 4	180/2 020	04.01.2 020	BLAPL- 10356/ 2019	CHINTU SAMAL	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 109)
11 5	181/2 020	04.01.2 020	ABLAPL - 18460/ 2019	M.BARAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-20			(Se at No- 109)
11	182/2	04.01.2	ABLAPL	H.K. PATRA	C.O.	COURT	Order Dtd.			(Se

6	020	020	- 18519/ 2019			NO. 9 OLD	2020-01-02			at No- 109)
11 7	183/2 020	04.01.2 020	BLAPL- 10357/ 2019	CHINTU SAMAL	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 109)
11 8	184/2 020	04.01.2 020	ABLAPL - 18506/ 2019	S. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 109)
11 9	185/2 020	04.01.2 020	ABLAPL - 18466/ 2019	B.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 109)
12 0	186/2 020	04.01.2 020	WP (C) - 4514/2 018	S K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 109)
12 1	187/2 020	04.01.2 020	ABLAPL - 18507/ 2019	S. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 109)
12 2	188/2 020	04.01.2 020	WP (C) - 31397/ 2011	SANTOSH SETHI	C.O.	COURT NO. 8	Order Dtd. 2019-12-24			(Se at No- 109)
12 3	189/2 020	04.01.2 020	ABLAPL - 18471/ 2019	P.K.LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 109)
12 4	190/2 020	04.01.2 020	WP (C) - 3020/2 012	SANTOSH SETHI	C.O.	COURT NO. 8	Order Dtd. 2019-12-24			(Se at No- 109)
12 5	191/2 020	04.01.2 020	BLAPL- 10362/ 2019	NIHAR SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 109)
12 6	192/2 020	04.01.2 020	WP (C) - 27701/ 2019	M K RATH	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2019-12-24			(Se at No-

						COURT				109)
127	193/2020	04.01.2020	ABLAPL - 18472/2019	P.K.LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-109)
128	194/2020	04.01.2020	BLAPL-6022/2018	M.R.ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2020-01-02		CRIMINAL MISC-3	(Se at No-12)
129	195/2020	04.01.2020	BLAPL-10372/2019	R. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No-12)
130	196/2020	04.01.2020	ABLAPL - 18534/2019	P.K.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-12)
131	197/2020	04.01.2020	CRLMP-1037/2019	S.K.BISWAL	GENERAL		Order Dtd. 2019-11-22			(Se at No-12)
132	198/2020	04.01.2020	ABLAPL - 13532/2019	H. K. PATRA	C.O.	COURT NO. 9	Order Dtd. 2020-01-02			(Se at No-12)
133	199/2020	04.01.2020	BLAPL-10381/2019	S.K. PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No-12)
134	200/2020	04.01.2020	ABLAPL - 18480/2019	G. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-12)
135	201/2020	04.01.2020	ABLAPL - 18523/2019	J.MOHAPATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-12)
136	202/2020	04.01.2020	BLAPL-10364/2019	P. N. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No-12)
137	203/2020	04.01.2020	BLAPL-10386/2019	D. DASH	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No-12)
138	204/2020	04.01.2020	WP (C) - 27559/2019	A K BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-12)

139	205/2020	04.01.2020	BLAPL-10365/2019	NIHAR RANJAN SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No-12)
140	206/2020	04.01.2020	ABLAPL - 18446/2019	A.DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-12)
141	207/2020	04.01.2020	ABLAPL - 18443/2019	R.K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-12)
142	208/2020	04.01.2020	BLAPL-10390/2019	S. CHOUDHURY	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No-12)
143	209/2020	04.01.2020	WP (C) - 1339/2018	L.K.SAHOO	GENERAL		Order Dtd. 2019-11-08		WRIT BRANCH-1	(Se at No-31)
144	210/2020	04.01.2020	ABLAPL - 18459/2019	B.B.MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-31)
145	211/2020	04.01.2020	WP (C) - 28018/2019	MANAS PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-31)
146	212/2020	04.01.2020	ABLAPL - 18442/2019	H.K. DASH, ADV	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-31)
147	213/2020	04.01.2020	BLAPL-10366/2019	M. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No-31)
148	214/2020	04.01.2020	BLAPL-10396/2019	S.K. TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No-31)
149	215/2020	04.01.2020	CRMC-1246/2001	A.K.JENA	GENERAL		Order Dtd. 2009-05-18		CRIMINAL MISC-1	(Se at No-6)
150	216/2020	04.01.2020	BLAPL-10367/2019	M. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No-6)
151	217/2020	04.01.2020	ABLAPL - 18454/	P.N. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-

			2019							6)
15 2	218/2 020	04.01.2 020	BLAPL- 10400/ 2019	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 6)
15 3	219/2 020	04.01.2 020	BLAPL- 10371/ 2019	NITYANANDA MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 6)
15 4	220/2 020	04.01.2 020	ABLAPL - 18499/ 2019	B.K.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 6)
15 5	221/2 020	04.01.2 020	ABLAPL - 18457/ 2019	G. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 6)
15 6	222/2 020	04.01.2 020	BLAPL- 10375/ 2019	DEBASISH SAMAL	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 6)
15 7	223/2 020	04.01.2 020	WP (C) - 27819/ 2019	G SUNDARA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 6)
15 8	224/2 020	04.01.2 020	ABLAPL - 18518/ 2019	H.K.PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 6)
15 9	225/2 020	04.01.2 020	BLAPL- 10379/ 2019	A. PATTANAIAK	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 6)
16 0	226/2 020	04.01.2 020	BLAPL- 10376/ 2019	CHHABI RANA	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 6)
16 1	227/2 020	04.01.2 020	ABLAPL - 18490/ 2019	S.P.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 6)
16 2	228/2 020	04.01.2 020	WP (C) - 26245/ 2019	L. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 6)
16 3	229/2 020	04.01.2 020	BLAPL- 10383/ 2019	SACHIDANANDA DASH	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 6)
16 4	230/2 020	04.01.2 020	ABLAPL -	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-01-20			(Se at

			18479/ 2019			OLD				No-6)
16 5	231/2 020	04.01.2 020	CRLMP- 1699/2 019	N.K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No- 6)
16 6	232/2 020	04.01.2 020	WP (C) - 13138/ 2009	P.K.ROUTRAY	GENE RAL		Order Dtd. 2018-05-14		WRIT BRANC H-4	(Se at No- 27)
16 7	233/2 020	04.01.2 020	BLAPL- 10384/ 2019	SUJIT KU.GUPTA	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 27)
16 8	234/2 020	04.01.2 020	CRLMP- 1699/2 019	S. BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No- 27)
16 9	235/2 020	04.01.2 020	BLAPL- 10387/ 2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 27)
17 0	236/2 020	04.01.2 020	ABLAPL - 18464/ 2019	S.K. TRIPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 27)
17 1	237/2 020	04.01.2 020	WP (C) - 27432/ 2019	M.K.NAYAK	GENE RAL		Order Dtd. 2019-12-24			(Se at No- 27)
17 2	238/2 020	04.01.2 020	BLAPL- 10388/ 2019	GANESH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 27)
17 3	239/2 020	04.01.2 020	CRLREV - 861/20 19	J.D. MUDULI	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 27)
17 4	240/2 020	04.01.2 020	WP (C) - 4509/2 018	S K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23			(Se at No- 27)
17 5	241/2 020	04.01.2 020	WP (C) - 10124/ 2015	D.NAYAK	GENE RAL		Order Dtd. 2019-10-14			(Se at No- 27)
17 6	242/2 020	04.01.2 020	BLAPL- 10392/ 2019	AMLAN SHAKTI PAUL	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 27)
17	243/2	04.01.2	ABLAPL	PRAMOD KUMAR	C.O.	COURT	Order Dtd.			(Se

7	020	020	- 18444/ 2019	JENA		NO. 9 OLD	2020-01-20			at No- 27)
17 8	244/2 020	04.01.2 020	CRLREV - 877/20 19	M.K. RATH	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 27)
17 9	245/2 020	04.01.2 020	BLAPL- 10393/ 2019	S. N. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 27)
18 0	246/2 020	04.01.2 020	CRLREV - 882/20 19	PRASANJIT BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 27)
18 1	247/2 020	04.01.2 020	ABLAPL - 18448/ 2019	APARESH BHOI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-20			(Se at No- 27)
18 2	248/2 020	04.01.2 020	WP (C) - 819/20 17	D.NAYAK	GENE RAL		Order Dtd. 2019-12-18			(Se at No- 27)
18 3	249/2 020	04.01.2 020	BLAPL- 10394/ 2019	S. N. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No- 27)
18 4	250/2 020	04.01.2 020	CRLMA- 274/20 19	J.P. KAR	C.O.	COURT NO. 7	Order Dtd. 2020-01-03			(Se at No- 27)
18 5	251/2 020	04.01.2 020	WP (C) - 6026/2 018	S.K.SWAIN	GENE RAL		Order Dtd. 2018-04-13		WRIT BRANC H-6	(Se at No- 36)
18 6	252/2 020	04.01.2 020	ABLAPL - 18445/ 2019	S.K.BHANJADE O	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-20			(Se at No- 36)
18 7	253/2 020	04.01.2 020	BLAPL- 6023/2 018	M. R. ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2020-01-02		CRIMI NAL MISC- 3	(Se at No- 12)
18 8	254/2 020	04.01.2 020	ABLAPL - 18509/ 2019	A. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 12)
18 9	255/2 020	04.01.2 020	WP (C) - 22348/ 2018	D.NAYAK	GENE RAL		Order Dtd. 2019-12-17			(Se at No- 12)

190	256/2020	04.01.2020	ABLAPL - 15070/2019	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No-12)
191	257/2020	04.01.2020	ABLAPL - 18525/2019	SANJAY KUMAR SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-20			(Se at No-12)
192	258/2020	04.01.2020	WP (C) - 3621/2017	D.NAYAK	GENERAL		Order Dtd. 2019-12-17			(Se at No-12)
193	259/2020	04.01.2020	ABLAPL - 18462/2019	S.K. LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-12)
194	260/2020	04.01.2020	ABLAPL - 12239/2018	P.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-01-03		CRIMINAL MISC-1	(Se at No-7)
195	261/2020	04.01.2020	ABLAPL - 18537/2019	B. K. PATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-7)
196	262/2020	04.01.2020	ABLAPL - 18470/2019	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-7)
197	263/2020	04.01.2020	ABLAPL - 18540/2019	B. B. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-7)
198	264/2020	04.01.2020	ABLAPL - 18463/2019	S.K. TRIPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-20			(Se at No-7)
199	265/2020	04.01.2020	ABLAPL - 18533/2019	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-7)
200	266/2020	04.01.2020	ABLAPL - 18469/2019	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-7)
201	267/2020	04.01.2020	WP (C) - 22344/2013	H. PALLAI	GENERAL		Order Dtd. 2019-08-16			(Se at No-7)
202	268/2020	04.01.2020	ABLAPL - 18478/	B. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-7)

			2019							7)
203	269/2020	04.01.2020	ABLAPL - 18526/2019	A. KALASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-7)
204	270/2020	04.01.2020	ABLAPL - 10350/2019	JAYADEV BHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02			(Se at No-7)
205	271/2020	04.01.2020	ABLAPL - 18488/2019	H.K. DASH, ADV	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-7)
206	272/2020	04.01.2020	WP (C) - 32878/2011	B.K.GOCHHAYAT	GENERAL		Order Dtd. 2019-08-01			(Se at No-7)
207	273/2020	04.01.2020	ABLAPL - 18489/2019	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-7)
208	274/2020	04.01.2020	ABLAPL - 18496/2019	BIBHUDANANDA MOHAPATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-7)
209	275/2020	04.01.2020	ABLAPL - 10351/2019	JAYADEV BHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02			(Se at No-7)
210	276/2020	04.01.2020	WP (C) - 14868/2019	M.K.RANA	GENERAL		Order Dtd. 2020-04-09		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
211	277/2020	04.01.2020	ABLAPL - 18521/2019	RADHARAMAN DAS NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-08			(Se at No-113)
212	278/2020	04.01.2020	BLAPL- 10358/2019	B.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Se at No-113)
213	279/2020	04.01.2020	ABLAPL - 18486/2019	P.K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-113)

214	280/2020	04.01.2020	ABLAPL - 18522/2019	M/S.RADHARAMAN DAS NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-08			(Seat No-113)
215	281/2020	04.01.2020	WP (C) - 16681/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-24		WRIT BRANCH (DIVISION BENCH)	(Seat No-115)
216	282/2020	04.01.2020	ABLAPL - 18447/2019	C. RANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Seat No-115)
217	283/2020	04.01.2020	WP (C) - 27732/2019	BICHITRA NARAYANA SATAPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Seat No-115)
218	284/2020	04.01.2020	ABLAPL - 18452/2019	S.K. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Seat No-115)
219	285/2020	04.01.2020	BLAPL-10360/2019	DEBASHIS MITRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Seat No-115)
220	286/2020	04.01.2020	RVWPET - 194/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-24			(Seat No-115)
221	287/2020	04.01.2020	BLAPL-10363/2019	P.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-02			(Seat No-115)
222	288/2020	04.01.2020	ABLAPL - 18476/2019	B. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Seat No-115)
223	289/2020	04.01.2020	WA-654/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-20			(Seat No-115)

22 4	290/2 020	04.01.2 020	WP (C) - 27885/ 2019	R K MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 115)
22 5	291/2 020	04.01.2 020	ABLAPL - 18530/ 2019	P. N. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 115)
22 6	292/2 020	04.01.2 020	WA- 628/20 19	M.K.RANA	GENE RAL		Order Dtd. 2019-12-20			(Se at No- 115)
22 7	293/2 020	04.01.2 020	ABLAPL - 18465/ 2019	S.K. MOHANTY, ADV	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 115)
22 8	294/2 020	04.01.2 020	WP (C) - 14869/ 2019	D.K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 113)
22 9	295/2 020	04.01.2 020	WP (C) - 27888/ 2019	R K MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 113)
23 0	296/2 020	04.01.2 020	ABLAPL - 18531/ 2019	P. K. SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 113)
23 1	297/2 020	04.01.2 020	ABLAPL - 18467/ 2019	S.K. SUNDARA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 113)
23 2	298/2 020	04.01.2 020	WA- 208/20 17	M.K.RANA	GENE RAL		Order Dtd. 2019-12-20		M.J.C .	(Se at No- 1)
23 3	299/2 020	04.01.2 020	ABLAPL - 18503/ 2019	M. R. ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 1)
23 4	300/2 020	04.01.2 020	WP (C) - 27894/ 2019	R K MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 1)

			2019			OLD				No-1)
235	301/2020	04.01.2020	ABLAPL - 18504/2019	M. R. ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-20			(Se at No-1)
236	302/2020	04.01.2020	RVWPET - 194/2019	M.K. MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-1)
237	303/2020	04.01.2020	ABLAPL - 18453/2019	B.K.PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-1)
238	304/2020	04.01.2020	ABLAPL - 18528/2019	M. R. ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-1)
239	305/2020	04.01.2020	WA- 207/2017	M.K.RANA	GENERAL		Order Dtd. 2019-12-20		M.J.C .	(Se at No-1)
240	306/2020	04.01.2020	RVWPET - 215/2019	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Se at No-1)
241	307/2020	04.01.2020	ABLAPL - 18455/2019	M.M. PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-1)
242	308/2020	04.01.2020	RFA- 124/2007	M.K.RANA	GENERAL		Order Dtd. 2019-12-23			(Se at No-1)
243	309/2020	04.01.2020	RVWPET - 215/2019	R. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Se at No-1)
244	310/2020	04.01.2020	ABLAPL - 18484/2019	P. BASTIA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-1)
245	311/2020	04.01.2020	ABLAPL - 18502/2019	P. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-20			(Se at No-1)
246	312/2020	04.01.2020	ABLAPL - 18539/2019	P. K. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-1)
24	313/2	04.01.2	ABLAPL	M.R.SAHOO	C.O.	COURT	Order Dtd.			(Se

7	020	020	- 18458/ 2019			NO. 9 OLD	2020-01-02			at No- 1)
24 8	314/2 020	04.01.2 020	ARBP- 10/201 5	M.K.RANA	GENE RAL		Order Dtd. 2019-12-20			(Se at No- 1)
24 9	315/2 020	04.01.2 020	WP (C) - 27897/ 2019	R K MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 1)
25 0	316/2 020	04.01.2 020	RVWPET - 96/201 3	P.K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-23			(Se at No- 1)
25 1	317/2 020	04.01.2 020	ABLAPL - 18529/ 2019	B. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 1)
25 2	318/2 020	04.01.2 020	RVWPET - 45/201 3	M.K.RANA	GENE RAL		Order Dtd. 2019-12-23			(Se at No- 1)
25 3	319/2 020	04.01.2 020	CMAPL- 471/20 19	N.C. SINHA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 1)
25 4	320/2 020	04.01.2 020	WP (C) - 18323/ 2019	D.K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 116)
25 5	321/2 020	04.01.2 020	ABLAPL - 18513/ 2019	CHINTU SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 116)
25 6	322/2 020	04.01.2 020	WP (C) - 27898/ 2019	R K MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 116)
25 7	323/2 020	04.01.2 020	ITA- 24/201 9	S.R. MALLICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24			(Se at No- 116)
25 8	324/2 020	04.01.2 020	CONTC- 2709/2 019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-

										116)
259	325/2020	04.01.2020	ABLAPL - 18524/2019	SANJAY KUMAR SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-20			(Seat No-116)
260	326/2020	04.01.2020	CMP-278/2019	R.C.DASH	GENERAL		Order Dtd. 2019-12-18			(Seat No-116)
261	327/2020	04.01.2020	WP (C) - 27902/2019	R K MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Seat No-116)
262	328/2020	04.01.2020	WP (C) - 25/2020	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Seat No-116)
263	329/2020	04.01.2020	WP (C) - 27911/2019	R K MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Seat No-116)
264	330/2020	04.01.2020	WP (C) - 42/2020	SURENDRA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03		WRIT BRANCH-5	(Seat No-47)
265	331/2020	04.01.2020	WP (C) - 28209/2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Seat No-47)
266	332/2020	04.01.2020	MACA-657/2017	K.C.NAYAK	GENERAL		Order Dtd. 2019-12-18			(Seat No-47)
267	333/2020	04.01.2020	WP (C) - 29374/2019	M. K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Seat No-47)
268	334/2020	04.01.2020	WP (C) - 29388/2019	R. C. BHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Seat No-47)
269	335/2020	04.01.2020	ITA-20/2019	J.R.BEHERA	GENERAL		Order Dtd. 2020-03-04		CIVIL REVISION	(Seat No-1)

270	336/2020	04.01.2020	WP (C) - 28955/2019	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-1)
271	337/2020	04.01.2020	WP (C) - 28210/2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-1)
272	338/2020	04.01.2020	WP (C) - 28873/2019	M/S.SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-1)
273	339/2020	04.01.2020	WP (C) - 28212/2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-1)
274	340/2020	04.01.2020	WP (C) - 27687/2019	P. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-1)
275	341/2020	04.01.2020	WP (C) - 28874/2019	N. RAO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-1)
276	342/2020	04.01.2020	ABLAPL - 17300/2019	ABHIJIT DAS	GENERAL		Order Dtd. 2019-12-19			(Se at No-1)
277	343/2020	04.01.2020	WP (C) - 27993/2019	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-1)
278	344/2020	04.01.2020	WP (C) - 28213/2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-1)
279	345/2020	04.01.2020	CONTC-2436/2019	M/S.S.K.BHAN JADEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-1)
280	346/2020	04.01.2020	WP (C) - 27625/2019	JAGANNATH KAMILA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-1)
281	347/2020	04.01.2020	WP (C) - 28050/2019	P.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-1)
282	348/2020	04.01.2020	RSA-373/2012	D.NAYAK	GENERAL		Order Dtd. 2019-12-23		SECOND APPEA	(Se at No-1)

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283	349/2020	04.01.2020	WP (C) - 28215/2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
284	350/2020	04.01.2020	WP (C) - 27813/2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
285	351/2020	04.01.2020	WP (C) - 28019/2019	B. K. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
286	352/2020	04.01.2020	WP (C) - 28928/2019	S.C. PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
287	353/2020	04.01.2020	WP (C) - 28216/2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
288	354/2020	04.01.2020	WP (C) - 25978/2019	S. C. DAS	C.O.	COURT NO. 3 OLD	Judgement Dtd. 2019-12-18			(Se at No-3)
289	355/2020	04.01.2020	WP (C) - 27802/2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
290	356/2020	04.01.2020	WP (C) - 28927/2019	S.C. PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
291	357/2020	04.01.2020	WP (C) - 28218/2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
292	358/2020	04.01.2020	WP (C) - 27807/2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
293	359/2020	04.01.2020	WP (C) - 23135/2019	S. C. DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-04			(Se at No-3)
294	360/2020	04.01.2020	WP (C) - 28219/2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
295	361/2020	04.01.2020	WP (C) - 28203/	S. DASH	C.O.	COURT NO. 3	Order Dtd. 2020-01-03			(Se at

			2019			OLD				No-3)
296	362/2020	04.01.2020	WP (C) - 27390/2019	G.N. SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
297	363/2020	04.01.2020	WP (C) - 28012/2019	B. K. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
298	364/2020	04.01.2020	WP (C) - 28220/2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
299	365/2020	04.01.2020	WP (C) - 28241/2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
300	366/2020	04.01.2020	WP (C) - 16321/2019	S.DAS	GENERAL		Order Dtd. 2019-11-08			(Se at No-3)
301	367/2020	04.01.2020	WP (C) - 27415/2019	B.K. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
302	368/2020	04.01.2020	WP (C) - 27794/2019	B. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
303	369/2020	04.01.2020	WP (C) - 28243/2019	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
304	370/2020	04.01.2020	WP (C) - 28221/2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
305	371/2020	04.01.2020	WP (C) - 17279/2019	S.DAS	GENERAL		Order Dtd. 2019-11-08			(Se at No-3)
306	372/2020	04.01.2020	WP (C) - 27413/2019	B.K. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
307	373/2020	04.01.2020	WP (C) - 26021/2019	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
30	374/2	04.01.2	WP (C) -	S. DAS	C.O.	COURT	Order Dtd.			(Se

8	020	020	28850/ 2019			NO. 3 OLD	2020-01-03			at No- 3)
30 9	375/2 020	04.01.2 020	WP (C) - 28223/ 2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 3)
31 0	376/2 020	04.01.2 020	WP (C) - 26242/ 2019	M. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 3)
31 1	377/2 020	04.01.2 020	WP (C) - 27599/ 2019	B.C. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 3)
31 2	378/2 020	04.01.2 020	WP (C) - 19895/ 2019	S.DAS	GENE RAL		Order Dtd. 2019-11-07			(Se at No- 3)
31 3	379/2 020	04.01.2 020	WP (C) - 28048/ 2019	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 3)
31 4	380/2 020	04.01.2 020	WP (C) - 26262/ 2019	RAMAKANT PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 3)
31 5	381/2 020	04.01.2 020	WP (C) - 27996/ 2019	R.CH. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 3)
31 6	382/2 020	04.01.2 020	WP (C) - 28226/ 2019	M/S.K.K.SWAI N	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 3)
31 7	383/2 020	04.01.2 020	WP (C) - 26448/ 2019	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 3)
31 8	384/2 020	04.01.2 020	WP (C) - 27910/ 2019	P.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 3)
31 9	385/2 020	04.01.2 020	WP (C) - 9/2020	S.B. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 3)
32 0	386/2 020	04.01.2 020	WP (C) - 28230/ 2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 3)

321	387/2020	04.01.2020	WP (C) - 26675/2019	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
322	388/2020	04.01.2020	WP (C) - 16046/2019	S.DAS	GENERAL		Order Dtd. 2019-11-07			(Se at No-3)
323	389/2020	04.01.2020	WP (C) - 27852/2019	R.K. MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
324	390/2020	04.01.2020	WP (C) - 26768/2019	SAROJ KUMAR PADHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
325	391/2020	04.01.2020	WP (C) - 28227/2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
326	392/2020	04.01.2020	WP (C) - 27663/2019	B.R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
327	393/2020	04.01.2020	WP (C) - 19900/2019	S.DAS	GENERAL		Order Dtd. 2019-11-07			(Se at No-3)
328	394/2020	04.01.2020	WP (C) - 27639/2019	BRUNDABAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
329	395/2020	04.01.2020	WP (C) - 27626/2019	J K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
330	396/2020	04.01.2020	WP (C) - 26222/2019	P.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-3)
331	397/2020	04.01.2020	WP (C) - 27639/2019	BRUNDABAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
332	398/2020	04.01.2020	WP (C) - 20149/2019	S.DAS	GENERAL		Order Dtd. 2019-11-07			(Se at No-3)
333	399/2020	04.01.2020	WP (C) - 27566/2019	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)

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334	400/2020	04.01.2020	CONTC-2611/2019	S B BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
335	401/2020	04.01.2020	WP (C) - 26507/2019	A. R. SETHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
336	402/2020	04.01.2020	WP (C) - 4300/2019	K.P.BEHERA	GENERAL		Order Dtd. 2019-12-12			(Se at No-3)
337	403/2020	04.01.2020	WP (C) - 27418/2019	J.K. KHANDAYATRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
338	404/2020	04.01.2020	WP (C) - 27237/2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-3)
339	405/2020	04.01.2020	WP (C) - 27601/2019	M. R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-3)
340	406/2020	04.01.2020	WP (C) - 12318/2016	D.P.DAS	GENERAL		Order Dtd. 2016-09-14		WRIT BRANCH-3	(Se at No-13)
341	407/2020	04.01.2020	CONTC-2612/2019	S B BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-13)
342	408/2020	04.01.2020	WP (C) - 27236/2019	B.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-13)
343	409/2020	04.01.2020	CRLMP-1790/2019	B. N. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-13)
344	410/2020	04.01.2020	ARBP-83/2016	K.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Se at No-13)
345	411/2020	04.01.2020	WP (C) - 25462/2019	S.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02			(Se at No-13)
346	412/2020	04.01.2020	CONTC-2613/2019	S B BISWAL	C.O.	COURT NO. 3	Order Dtd. 2020-01-02			(Se at No-13)

			019			OLD				No-13)
347	413/2020	04.01.2020	ABLAPL - 18491/2019	R. R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No-13)
348	414/2020	04.01.2020	WP (C) - 26229/2019	M/S. SIBA PRASAD PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-13)
349	415/2020	04.01.2020	ABLAPL - 18468/2019	P. K. MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-20			(Se at No-13)
350	416/2020	04.01.2020	WP (C) - 27821/2019	D BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-13)
351	417/2020	04.01.2020	CRLMP- 1770/2019	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-13)
352	418/2020	04.01.2020	WP (C) - 26243/2019	L. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-13)
353	419/2020	04.01.2020	WP (C) - 377/2013	T.K.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2019-09-06			(Se at No-13)
354	420/2020	04.01.2020	WP (C) - 27411/2019	B K MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-13)
355	421/2020	04.01.2020	CRLMP- 1785/2019	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-13)
356	422/2020	04.01.2020	CONTC- 2437/2019	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No-13)
357	423/2020	04.01.2020	CRLMP- 1784/2019	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-13)
358	424/2020	04.01.2020	CONTC- 2417/2019	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No-13)
35	425/2	04.01.2	WP (C) -	B.RATH	C.O.	COURT	Order Dtd.		WRIT	(Se

9	020	020	30782/ 2011			NO. 3 OLD	9999-12-31		BRANC H-3	at No- 12)
36 0	426/2 020	04.01.2 020	WP (C) - 8119/2 015	G. K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No- 12)
36 1	427/2 020	04.01.2 020	WP (C) - 27573/ 2019	K.C. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 12)
36 2	428/2 020	04.01.2 020	WP (C) - 11609/ 2016	R. K. MEHER	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 12)
36 3	429/2 020	04.01.2 020	WP (C) - 25466/ 2017	A.K.ROUT	GENE RAL		Order Dtd. 2017-12-12		WRIT BRANC H-5	(Se at No- 23)
36 4	430/2 020	04.01.2 020	WP (C) - 27984/ 2019	D BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 23)
36 5	431/2 020	04.01.2 020	WP (C) - 27579/ 2019	K.C. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 23)
36 6	432/2 020	04.01.2 020	WP (C) - 11611/ 2016	R. K. MEHER	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 23)
36 7	433/2 020	04.01.2 020	WP (C) - 27938/ 2019	K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 23)
36 8	434/2 020	04.01.2 020	CRLMP- 1413/2 019	JYOTI PRAKASH KAR	C.O.	COURT NO. 17	Order Dtd. 2020-01-09		WRIT BRANC H-6	(Se at No- 24)
36 9	435/2 020	04.01.2 020	WP (C) - 27578/ 2019	K.C. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 24)
37 0	436/2 020	04.01.2 020	WP (C) - 27986/ 2019	D BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 24)
37 1	437/2 020	04.01.2 020	ABLAPL - 18477/ 2019	M. R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 24)

37 2	438/2 020	04.01.2 020	WP (C) - 27575/ 2019	K.C. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 24)
37 3	439/2 020	04.01.2 020	WP (C) - 1295/2 014	RAJESH P.MOHANTY	GENE RAL		Order Dtd. 2015-05-11		WRIT BRANC H-8	(Se at No- 40)
37 4	440/2 020	04.01.2 020	CRLMP- 1805/2 019	P. N. JENA	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No- 40)
37 5	441/2 020	04.01.2 020	WP (C) - 27400/ 2019	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 40)
37 6	442/2 020	04.01.2 020	WP (C) - 15308/ 2016	D.P.DAS	GENE RAL		Order Dtd. 2016-09-08		WRIT BRANC H-5	(Se at No- 23)
37 7	443/2 020	04.01.2 020	WP (C) - 27384/ 2019	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 23)
37 8	444/2 020	04.01.2 020	CRLMP- 1801/2 019	R. K. MEHER	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No- 23)
37 9	445/2 020	04.01.2 020	WP (C) - 27994/ 2019	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 23)
38 0	446/2 020	04.01.2 020	WP (C) - 27679/ 2019	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 23)
38 1	447/2 020	04.01.2 020	WP (C) - 27988/ 2019	D BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 23)
38 2	448/2 020	04.01.2 020	WP (C) - 27998/ 2019	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 23)
38 3	449/2 020	04.01.2 020	WP (C) - 27989/ 2019	D BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 23)
38 4	450/2 020	04.01.2 020	WP (C) - 27990/ 2019	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-

										23)
385	451/2020	04.01.2020	WP (C) - 26987/2019	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-23)
386	452/2020	04.01.2020	CRLMP-1800/2019	R. K. MEHER	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-23)
387	453/2020	04.01.2020	WP (C) - 14162/2019	M. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Se at No-23)
388	454/2020	04.01.2020	WP (C) - 26943/2019	P K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-23)
389	455/2020	04.01.2020	WP (C) - 28000/2019	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-23)
390	456/2020	04.01.2020	WP (C) - 28003/2019	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-23)
391	457/2020	04.01.2020	CRLMP-1799/2019	R. K. MEHER	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-23)
392	458/2020	04.01.2020	WP (C) - 28016/2019	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-23)
393	459/2020	04.01.2020	WP (C) - 26803/2019	B BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-23)
394	460/2020	04.01.2020	CRLMP-1797/2019	R. K. MEHER	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-23)
395	461/2020	04.01.2020	WP (C) - 26725/2019	NIRANJAN MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-23)
396	462/2020	04.01.2020	CRLMP-1798/2019	R. K. MEHER	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-23)
397	463/2020	04.01.2020	WP (C) - 26574/	M K PANI	C.O.	COURT NO. 3	Order Dtd. 2020-01-03			(Se at

			2019			OLD				No-23)
398	464/2020	04.01.2020	CRLMP-1743/2019	SK. KALIMUDDIN	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-23)
399	465/2020	04.01.2020	CRLMP-1760/2019	S.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-23)
400	466/2020	04.01.2020	CRLMP-1710/2019	KAMDEV MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-23)
401	467/2020	04.01.2020	CRLMP-1715/2019	R. B. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-23)
402	468/2020	04.01.2020	CRLMP-1716/2019	R. B. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-23)
403	469/2020	04.01.2020	WP (C) - 17863/2019	S PATNAIK	C.O.	COURT NO. 9	Order Dtd. 2020-01-03			(Se at No-23)
404	470/2020	04.01.2020	CRLMP-1721/2019	BIDYADHAR MANASINGH	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-23)
405	471/2020	04.01.2020	CMAPL-749/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-23)
406	472/2020	04.01.2020	CRLMP-1725/2019	NIRANJAN PANDA	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No-23)
407	473/2020	04.01.2020	WP (C) - 12373/2003	D.MISHRA	GENERAL		Order Dtd. 2019-04-10		WRIT BRANCH-6	(Se at No-36)
408	474/2020	04.01.2020	WP (C) - 10133/2018	S.R.PATTNAIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-03		WRIT BRANCH-1	(Se at No-4)
409	475/2020	04.01.2020	WP (C) - 17523/2018	D.MISHRA	GENERAL		Order Dtd. 2019-12-09			(Se at No-4)
41	476/2020	04.01.2020	CRLMP-	P. K. PANI	C.O.	COURT	Order Dtd.			(Se

0	020	020	1729/2 019			NO. 17	2020-01-02			at No- 4)
41 1	477/2 020	04.01.2 020	WP (C) - 10133/ 2018	S. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-03		WRIT BRANC H-1	(Se at No- 4)
41 2	478/2 020	04.01.2 020	CRLMP- 1774/2 019	P.R.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No- 4)
41 3	479/2 020	04.01.2 020	WP (C) - 25072/ 2019	P.C.CHHINCHA NI	GENE RAL		Order Dtd. 2020-01-17		WRIT BRANC H-8	(Se at No- 39)
41 4	480/2 020	04.01.2 020	CRLMP- 1730/2 019	SATYABRATA DAS	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No- 39)
41 5	481/2 020	04.01.2 020	CRLMP- 1737/2 019	N. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No- 39)
41 6	482/2 020	04.01.2 020	WP (C) - 21002/ 2018	S.DAS	GENE RAL		Order Dtd. 2019-12-12			(Se at No- 39)
41 7	483/2 020	04.01.2 020	CRLMP- 1732/2 019	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-01-02			(Se at No- 39)
41 8	484/2 020	04.01.2 020	CMP- 1210/2 018	A.K.BHUYAN	GENE RAL		Order Dtd. 2018-11-20		WRIT BRANC H-9	(Se at No- 53)
41 9	485/2 020	04.01.2 020	ABLAPL - 18451/ 2019	SOUBHAGYA KUMAR DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Se at No- 53)
42 0	486/2 020	04.01.2 020	CMP- 1153/2 018	A.K.BHUYAN	C.O.	COURT NO. 1	Order Dtd. 5000-01-01		WRIT BRANC H-7	(Se at No- 15)
42 1	487/2 020	04.01.2 020	RVWPET - 190/20 18	R.C. SWAIN	GENE RAL		Order Dtd. 2019-12-20			(Se at No- 15)
42 2	488/2 020	04.01.2 020	WP (C) - 26832/ 2019	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 15)

423	489/2020	04.01.2020	RSA-365/2007	B.C.MOHANTY	GENERAL		Order Dtd. 2019-12-11			(Seat No-15)
424	490/2020	04.01.2020	WP (C) - 25655/2019	P K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Seat No-15)
425	491/2020	04.01.2020	WP (C) - 18981/2010	N SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Seat No-15)
426	492/2020	04.01.2020	CVA-17/2001	B.K.LENKA	GENERAL		Order Dtd. 2002-09-05			(Seat No-15)
427	493/2020	04.01.2020	WP (C) - 26980/2019	B K MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Seat No-15)
428	494/2020	04.01.2020	ARBP-45/2012	N.ROUT	GENERAL		Order Dtd. 2019-12-13			(Seat No-15)
429	495/2020	04.01.2020	MACA-657/2017	K.C.NAYAK	GENERAL		Order Dtd. 2019-11-19			(Seat No-15)
430	496/2020	04.01.2020	ABLAPL - 6162/2018	S.N.MOHANTY	GENERAL		Order Dtd. 2018-05-09	CRMINAL MISC-2		(Seat No-11)
431	497/2020	04.01.2020	WP (C) - 884/2013	S K BEHERA	C.O.		Order Dtd. 2019-12-20	WRIT BRANCH-8		(Seat No-29)
432	498/2020	04.01.2020	RVWPET - 284/2019	D. PRADHAN	GENERAL		Order Dtd. 2019-09-24			(Seat No-29)
433	499/2020	04.01.2020	CMP-1316/2019	N.SWAIN	GENERAL		Order Dtd. 2019-12-18			(Seat No-29)
434	500/2020	04.01.2020	WP (C) - 21009/2017	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2020-01-03	WRIT BRANCH-7		(Seat No-18)
435	501/2020	04.01.2020	WA-316/2016	P.C.DAS	GENERAL		Order Dtd. 2019-12-12			(Seat No-

										18)
436	502/2020	04.01.2020	WP (C) - 26966/2019	J.P. KAR	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No-18)
437	503/2020	04.01.2020	WP (C) - 27753/2019	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-18)
438	504/2020	04.01.2020	WP (C) - 26355/2019	D.K. NAIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No-18)
439	505/2020	04.01.2020	WP (C) - 27235/2019	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-18)
440	506/2020	04.01.2020	WP (C) - 18044/2019	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No-18)
441	507/2020	04.01.2020	WP (C) - 27421/2019	D.D. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No-18)
442	508/2020	04.01.2020	WP (C) - 28144/2019	P.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No-18)
443	509/2020	04.01.2020	WP (C) - 29354/2019	S. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No-18)
444	510/2020	04.01.2020	CRLMC-747/2018	M/S.NIRANJAN PANDA	GENERAL		Order Dtd. 2019-06-17		CRIMINAL MISC-3	(Se at No-3)
445	511/2020	04.01.2020	BLAPL-7072/2019	SUVENDU BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-01-03			(Se at No-3)
446	512/2020	04.01.2020	BLAPL-9122/2019	SUVENDU BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-01-03			(Se at No-3)
447	513/2020	04.01.2020	WP (C) - 29403/2019	B.SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No-3)
448	514/2020	04.01.2020	BLAPL-9712/2019	H. K. BHOL	C.O.	COURT NO.	Order Dtd. 2020-01-03			(Se at

			019			23				No-3)
449	515/2020	04.01.2020	WP (C) - 26296/2019	P. BASTIA	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-3)
450	516/2020	04.01.2020	BLAPL-8628/2019	SACHINDRA KANHAR	C.O.	COURT NO. 23	Order Dtd. 2020-01-03			(Se at No-3)
451	517/2020	04.01.2020	CONTC-2691/2019	GANESH CHANDRA JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No-3)
452	518/2020	04.01.2020	WP (C) - 27244/2019	P. N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No-3)
453	519/2020	04.01.2020	WP (C) - 26231/2019	M/S.SIBA PRASAD PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02	WRIT BRANC H-6		(Se at No-36)
454	520/2020	04.01.2020	WP (C) - 26244/2019	M/S. LALATENDU SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-36)
455	521/2020	04.01.2020	WP (C) - 27311/2019	S. S. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-36)
456	522/2020	04.01.2020	WP (C) - 28393/2019	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-36)
457	523/2020	04.01.2020	WP (C) - 26842/2019	TRILOCHAN DASH	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-36)
458	524/2020	04.01.2020	WP (C) - 26837/2019	TRILOCHAN DASH	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-36)
459	525/2020	04.01.2020	WP (C) - 26847/2019	TRILOCHAN DASH	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-36)
460	526/2020	04.01.2020	WP (C) - 27745/2019	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-36)
46	527/2	04.01.2	WP (C) -	D. K. DEHURY	C.O.	COURT	Order Dtd.			(Se

1	020	020	26934/ 2019			NO. 22	2020-01-02			at No- 36)
46 2	528/2 020	04.01.2 020	WP (C) - 26249/ 2019	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 36)
46 3	529/2 020	04.01.2 020	WP (C) - 27755/ 2019	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 36)
46 4	530/2 020	04.01.2 020	WP (C) - 27230/ 2019	P. C. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-1	(Se at No- 3)
46 5	531/2 020	04.01.2 020	WP (C) - 27610/ 2019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 3)
46 6	532/2 020	04.01.2 020	WP (C) - 27605/ 2019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 3)
46 7	533/2 020	04.01.2 020	WP (C) - 27751/ 2019	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 3)
46 8	534/2 020	04.01.2 020	TRP (C) - 19/201 9	N.K. SATAPATHY	GENE RAL		Entire Order		M.J.C .	(Se at No- 17)
46 9	535/2 020	04.01.2 020	WP (C) - 27617/ 2019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 17)
47 0	536/2 020	04.01.2 020	WP (C) - 27919/ 2019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No- 17)
47 1	537/2 020	04.01.2 020	WP (C) - 27921/ 2019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No- 17)
47 2	538/2 020	04.01.2 020	WP (C) - 3/2020	M. R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No- 17)
47 3	539/2 020	04.01.2 020	WP (C) - 26307/ 2019	P K RATH	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-8	(Se at No- 41)

474	540/2020	04.01.2020	WP (C) - 27619/2019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-41)
475	541/2020	04.01.2020	WP (C) - 26598/2019	G SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-41)
476	542/2020	04.01.2020	WP (C) - 9489/2005	N.K. SATAPATHY	GENERAL		Order Dtd. 2005-08-03 Petition, Annexure,		WRIT BRANCH-5	(Se at No-22)
477	543/2020	04.01.2020	WP (C) - 28956/2019	JAYADEV BHOI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-22)
478	544/2020	04.01.2020	WP (C) - 26305/2019	P BASTIA	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-22)
479	545/2020	04.01.2020	CMP-1236/2019	BISWAJIT MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-22)
480	546/2020	04.01.2020	WP (C) - 27074/2019	R K PATNAIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-22)
481	547/2020	04.01.2020	WP (C) - 26193/2019	R. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-22)
482	548/2020	04.01.2020	WP (C) - 26651/2019	A P SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-22)
483	549/2020	04.01.2020	WP (C) - 17375/2007	N.K. SATAPATHY	GENERAL		Order Dtd. 2019-07-16 Petition, Annexure,			(Se at No-22)
484	550/2020	04.01.2020	WP (C) - 26545/2019	SUMANTA KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-22)
485	551/2020	04.01.2020	WP (C) - 27792/2019	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-22)
486	552/2020	04.01.2020	WP (C) - 26545/2019	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-22)

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487	553/2020	04.01.2020	WP (C) - 27758/2019	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-22)
488	554/2020	04.01.2020	OJC-5073/2000	N.K. SATAPATHY	GENERAL		Order Dtd. 2006-07-06 Petition, Annexure,	WRIT BRANCH-8		(Se at No-43)
489	555/2020	04.01.2020	WP (C) - 27787/2019	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-43)
490	556/2020	04.01.2020	WP (C) - 27798/2019	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-43)
491	557/2020	04.01.2020	WP (C) - 19861/2015	N.K. SATAPATHY	GENERAL		Order Dtd. 2015-12-23 Petition, Annexure,	WRIT BRANCH-10		(Se at No-60)
492	558/2020	04.01.2020	WP (C) - 27741/2019	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-60)
493	559/2020	04.01.2020	WP (C) - 27795/2019	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-60)
494	560/2020	04.01.2020	WP (C) - 27749/2019	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-60)
495	561/2020	04.01.2020	ABLAPL - 8302/2019	K.C. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Se at No-60)
496	562/2020	04.01.2020	ABLAPL - 4945/2018	M. R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-01-02			(Se at No-60)
497	563/2020	04.01.2020	WP (C) - 27826/2019	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-60)
498	564/2020	04.01.2020	BLAPL-8887/2019	GANESH SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-01-03			(Se at No-60)
499	565/2020	04.01.2020	ABLAPL -	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at

			6997/2 019							No- 60)
50 0	566/2 020	04.01.2 020	BLAPL- 9458/2 019	GANESH SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-01-03			(Se at No- 60)
50 1	567/2 020	04.01.2 020	WP (C) - 27817/ 2019	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 60)
50 2	568/2 020	04.01.2 020	ABLAPL - 6999/2 019	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No- 60)
50 3	569/2 020	04.01.2 020	ABLAPL - 12244/ 2018	PRATAP KUMAR BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-01-03		CRIMI NAL MISC- 1	(Se at No- 7)
50 4	570/2 020	04.01.2 020	WP (C) - 27811/ 2019	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 7)
50 5	571/2 020	04.01.2 020	BLAPL- 6765/2 019	TOFAN PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2020-01-03			(Se at No- 7)
50 6	572/2 020	04.01.2 020	ABLAPL - 7937/2 019	KABITA PATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No- 7)
50 7	573/2 020	04.01.2 020	BLAPL- 3378/2 018	D. D. JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-03			(Se at No- 7)
50 8	574/2 020	04.01.2 020	WP (C) - 27800/ 2019	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 7)
50 9	575/2 020	04.01.2 020	ABLAPL - 7940/2 019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No- 7)
51 0	576/2 020	04.01.2 020	BLAPL- 5740/2 019	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No- 7)
51 1	577/2 020	04.01.2 020	WP (C) - 27829/ 2019	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 7)
51	578/2	04.01.2	ABLAPL	S.R. PANI	C.O.	COURT	Order Dtd.			(Se

2	020	020	- 7124/2 019			NO. 9 OLD	2020-01-03			at No- 7)
51 3	579/2 020	04.01.2 020	BLAPL- 6002/2 019	ASHISH KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No- 7)
51 4	580/2 020	04.01.2 020	BLAPL- 6103/2 019	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No- 7)
51 5	581/2 020	04.01.2 020	WP (C) - 26517/ 2019	A K NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 7)
51 6	582/2 020	04.01.2 020	ABLAPL - 2091/2 018	P.K. JENA	C.O.	COURT NO. 2	Order Dtd. 2020-01-03			(Se at No- 7)
51 7	583/2 020	04.01.2 020	BLAPL- 6853/2 019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No- 7)
51 8	584/2 020	04.01.2 020	BLAPL- 7004/2 019	CHINTU SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-03			(Se at No- 7)
51 9	585/2 020	04.01.2 020	ABLAPL - 7630/2 019	CHINTU SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-03			(Se at No- 7)
52 0	586/2 020	04.01.2 020	WP (C) - 26260/ 2019	C SETHY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 7)
52 1	587/2 020	04.01.2 020	BLAPL- 8018/2 019	M/S.B.R.MOHA NTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-03			(Se at No- 7)
52 2	588/2 020	04.01.2 020	ABLAPL - 7938/2 019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No- 7)
52 3	589/2 020	04.01.2 020	WP (C) - 25637/ 2019	P K ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 7)
52 4	590/2 020	04.01.2 020	BLAPL- 8460/2 019	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-03			(Se at No- 7)

525	591/2020	04.01.2020	ABLAPL-6995/2019	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No-7)
526	592/2020	04.01.2020	BLAPL-8900/2019	M/S R.N. PATNAIK	C.O.	COURT NO. 9	Order Dtd. 2020-01-03			(Se at No-7)
527	593/2020	04.01.2020	WP (C) - 28390/2019	R K MOHABHOI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-7)
528	594/2020	04.01.2020	CRLA-752/2019	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-7)
529	595/2020	04.01.2020	CRLA-258/2019	S.K.BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2020-01-02		CRIMINAL APPEAL	(Se at No-6)
530	596/2020	04.01.2020	WA-318/2010	M.R.BARIK	GENERAL		Order Dtd. 2019-02-19		M.J.C.	(Se at No-1)
531	597/2020	04.01.2020	WP (C) - 27960/2019	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-1)
532	598/2020	04.01.2020	WP (C) - 26740/2019	M.N. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-1)
533	599/2020	04.01.2020	OJC-4020/2002	M.R.BARIK	GENERAL		Order Dtd. 2009-10-05		WRIT BRANCH-6	(Se at No-35)
534	600/2020	04.01.2020	RPFAM-211/2019	A.K. PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2020-01-03			(Se at No-35)
535	601/2020	04.01.2020	BLAPL-10131/2019	R K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-03			(Se at No-35)
536	602/2020	04.01.2020	WP (C) - 7447/2012	M.R.BARIK	GENERAL				WRIT BRANCH-6	(Se at No-24)
537	603/2020	04.01.2020	WP (C) - 3468/2003	B.K.PATI	GENERAL		Order Dtd. 2019-12-04			(Se at No-

										24)
538	604/2020	04.01.2020	ABLAPL - 7659/2019	S D JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-03			(Se at No-24)
539	605/2020	04.01.2020	ABLAPL - 7929/2019	A K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No-24)
540	606/2020	04.01.2020	ABLAPL - 7919/2019	B SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No-24)
541	607/2020	04.01.2020	ABLAPL - 7914/2019	G JAYSING	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No-24)
542	608/2020	04.01.2020	ABLAPL - 3926/2019	JAYADEV BHOI	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No-24)
543	609/2020	04.01.2020	ABLAPL - 6991/2019	R DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No-24)
544	610/2020	04.01.2020	RPFAM-131/2019	D.R. PATRI	C.O.	COURT NO. 9	Order Dtd. 2020-01-03			(Se at No-24)
545	611/2020	04.01.2020	RPFAM-298/2019	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-01-02			(Se at No-24)
546	612/2020	04.01.2020	WP (C) - 834/2002	H.K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-24)
547	613/2020	04.01.2020	WP (C) - 6972/2016	H.S. PAIKRAY	GENERAL		Order Dtd. 2016-05-13		WRIT BRANCH-7	(Se at No-44)
548	614/2020	04.01.2020	CMP-1170/2019	A.C. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-44)
549	615/2020	04.01.2020	WA-681/2019	ASHOK KUMAR RANA	C.O.	COURT NO. 3	Order Dtd. 2020-01-03			(Se at No-44)
550	616/2020	04.01.2020	WA-681/20	P. K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2020-01-03			(Se at

			19							No-44)
55 1	617/2 020	04.01.2 020	CMP- 1170/2 019	M. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 44)
55 2	618/2 020	04.01.2 020	WP (C) - 166/20 08	B.R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 44)
55 3	619/2 020	04.01.2 020	WP (C) - 166/20 08	A.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No- 44)
55 4	620/2 020	04.01.2 020	CMP- 41/201 8	B. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-03		WRIT BRANC H-8	(Se at No- 40)
55 5	621/2 020	04.01.2 020	RFA- 324/20 07	M.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No- 40)
55 6	622/2 020	04.01.2 020	WP (C) - 27084/ 2019	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020-01-03			(Se at No- 40)
55 7	623/2 020	04.01.2 020	WP (C) - 1060/2 011	B.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No- 40)
55 8	624/2 020	04.01.2 020	WP (C) - 1060/2 011	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No- 40)
55 9	625/2 020	04.01.2 020	WP (C) - 4136/2 013	N. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No- 40)
56 0	626/2 020	04.01.2 020	WP (C) - 5585/2 017	B.CH. PANDA	C.O.	COURT NO. 8	Order Dtd. 2020-01-02		WRIT BRANC H-4	(Se at No- 17)
56 1	627/2 020	04.01.2 020	WP (C) - 358/20 13	R.R. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-01-03		WRIT BRANC H-3	(Se at No- 11)
56 2	628/2 020	04.01.2 020	WP (C) - 6524/2 018	P.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2019-12-19			(Se at No- 11)
56	629/2	04.01.2	WP (C) -	J.J. PARIDA	C.O.	CHIEF	Order Dtd.			(Se

3	020	020	25549/ 2019			JUSTI CE'S COURT	2019-12-24			at No- 11)
56 4	630/2 020	04.01.2 020	CRLMC- 3235/2 019	BISWARANJAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Se at No- 11)
56 5	631/2 020	04.01.2 020	WP (C) - 22283/ 2019	N.K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2020-01-03			(Se at No- 11)
56 6	632/2 020	04.01.2 020	ABLAPL - 18343/ 2019	SUBRATA PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No- 11)
56 7	633/2 020	04.01.2 020	CRLMC- 2887/2 019	SACHINDRA KANHAR	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Se at No- 11)
56 8	634/2 020	04.01.2 020	STREV- 37/200 2	S. P. MOHANTY	GENE RAL		Order Dtd. 2019-11-27		CIVIL REVIS ION	(Se at No- 4)
56 9	635/2 020	04.01.2 020	WP (C) - 27839/ 2019	M.K. BISWAL	C.O.	COURT NO. 3	Order Dtd. 2020-01-03			(Se at No- 4)
57 0	636/2 020	04.01.2 020	WP (C) - 27839/ 2019	N.K. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020-01-03			(Se at No- 4)
57 1	637/2 020	04.01.2 020	FA- 45/196 1	A. K. BISWAL	GENE RAL		Order Dtd. 1961-10-11			(Se at No- 4)
57 2	638/2 020	04.01.2 020	WP (C) - 3471/2 018	R. C. MALLICK	GENE RAL		Order Dtd. 2018-03-12		WRIT BRANC H-6	(Se at No- 25)
57 3	639/2 020	04.01.2 020	OJC- 16799/ 1997	R. C. MALLICK	GENE RAL		Order Dtd. 2019-06-25			(Se at No- 25)
57 4	640/2 020	04.01.2 020	CONTC- 2356/2 019	M. K. RANA	GENE RAL		Order Dtd. 2019-12-11			(Se at No- 25)
57 5	641/2 020	04.01.2 020	BLAPL- 9261/2 019	H. K. PATRA	C.O.	COURT NO. 9	Order Dtd. 2020-01-03			(Se at No- 25)

576	642/2020	04.01.2020	BLAPL-9408/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-03			(Se at No-25)
577	643/2020	04.01.2020	BLAPL-9448/2019	PANKAJ KUMAR PANI	C.O.	COURT NO. 9	Order Dtd. 2020-01-03			(Se at No-25)
578	644/2020	04.01.2020	BLAPL-9532/2019	SAILENDRA BISWAL	C.O.	COURT NO. 2	Order Dtd. 2020-01-03			(Se at No-25)
579	645/2020	04.01.2020	BLAPL-9684/2019	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2020-01-03			(Se at No-25)
580	646/2020	04.01.2020	BLAPL-9763/2019	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2020-01-03			(Se at No-25)
581	647/2020	04.01.2020	BLAPL-9776/2019	K. N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020-01-03			(Se at No-25)
582	648/2020	04.01.2020	BLAPL-9793/2019	P. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2020-01-03			(Se at No-25)
583	649/2020	04.01.2020	BLAPL-10323/2019	SATYA RANJAN PANI	C.O.	COURT NO. 7	Order Dtd. 2020-01-03			(Se at No-25)
584	650/2020	04.01.2020	WP (C) - 24678/2014	P. C. TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2019-12-19			(Se at No-25)
585	651/2020	04.01.2020	WP (C) - 1340/2013	J. C. BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-19			(Se at No-25)
586	652/2020	04.01.2020	WP (C) - 1340/2013	J. C. BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-19			(Se at No-25)
587	653/2020	04.01.2020	WP (C) - 1340/2013	R. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-19			(Se at No-25)
588	654/2020	04.01.2020	WP (C) - 2825/2017	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-19			(Se at No-25)

										25)
589	655/2020	04.01.2020	WP (C) - 6525/2018	P. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2019-12-19			(Se at No-25)
590	656/2020	04.01.2020	WP (C) - 20064/2018	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03		WRIT BRANCH-1	(Se at No-3)
591	657/2020	04.01.2020	FAO-997/2019	N. K. SATAPATHY	C.O.	COURT NO. 8	Order Dtd. 2020-01-03			(Se at No-3)
592	658/2020	04.01.2020	FAO-963/2019	C. R. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-01-03			(Se at No-3)
593	659/2020	04.01.2020	FAO-963/2019	SARAT SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-01-03			(Se at No-3)
594	660/2020	04.01.2020	FAO-871/2019	SARAT SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-01-03			(Se at No-3)
595	661/2020	04.01.2020	WP (C) - 10772/2018	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Se at No-3)
596	662/2020	04.01.2020	WP (C) - 10772/2018	TOFAN PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Se at No-3)
597	663/2020	04.01.2020	WP (C) - 11340/2018	H. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-19			(Se at No-3)
598	664/2020	04.01.2020	WP (C) - 26063/2019	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24		WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
599	665/2020	04.01.2020	WP (C) - 26935/2019	JYOTI PRAKASH KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Se at No-114)
600	666/2020	04.01.2020	WP (C) - 15417/	M. K. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2019-12-19			(Se at

			2013			OLD				No-114)
601	667/2020	04.01.2020	WP (C) - 15417/2013	M. K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-19			(Se at No-114)
602	668/2020	04.01.2020	WP (C) - 15417/2013	G. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-19			(Se at No-114)
603	669/2020	04.01.2020	WP (C) - 15417/2013	S. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-19			(Se at No-114)
604	670/2020	04.01.2020	ABLAPL - 11541/2019	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2019-12-20			(Se at No-114)
605	671/2020	04.01.2020	ABLAPL - 10431/2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No-114)
606	672/2020	04.01.2020	ABLAPL - 11359/2019	KISHORE CH. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2019-12-20			(Se at No-114)
607	673/2020	04.01.2020	ABLAPL - 11360/2019	KISHORE CHANDRA PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2019-12-20			(Se at No-114)
608	674/2020	04.01.2020	WP (C) - 29058/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-114)
609	675/2020	04.01.2020	WP (C) - 29057/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-114)
610	676/2020	04.01.2020	WP (C) - 29055/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No-114)

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61 1	677/2 020	04.01.2 020	WP (C) - 29054/ 2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 114)
61 2	678/2 020	04.01.2 020	WP (C) - 29053/ 2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 114)
61 3	679/2 020	04.01.2 020	WP (C) - 29052/ 2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 114)
61 4	680/2 020	04.01.2 020	WP (C) - 29050/ 2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 114)
61 5	681/2 020	04.01.2 020	WP (C) - 29049/ 2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 114)
61 6	682/2 020	04.01.2 020	WP (C) - 29047/ 2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 114)
61 7	683/2 020	04.01.2 020	WP (C) - 29046/ 2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 114)
61 8	684/2 020	04.01.2 020	WP (C) - 29060/ 2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 114)
61 9	685/2 020	04.01.2 020	WP (C) - 29045/ 2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03			(Se at No- 114)
62 0	686/2 020	04.01.2 020	WP (C) - 7894/2 009	DIBAKAR SAMAL	C.O.	IN CHAMB ERS	Order Dtd. 2020-01-03			(Se at No- 114)
62	687/2	04.01.2	ARBP-	TRILOCHAN	C.O.	DR	Order Dtd.			(Se

1	020	020	50/2018	BAG		(J)	2019-12-20			at No-114)
622	688/2020	04.01.2020	WP (C) - 29147/2019	P. L. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02			(Se at No-114)
623	689/2020	04.01.2020	CRP-19/2019	A. N. DASH	C.O.	COURT NO. 24	Order Dtd. 2020-01-10			(Se at No-114)
624	690/2020	04.01.2020	CRP-19/2019	PITABAS NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-01-03			(Se at No-114)
625	691/2020	04.01.2020	WP (C) - 26157/2019	DINABANDHU NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020-01-03			(Se at No-114)
626	692/2020	04.01.2020	CRLMP-1795/2019	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2020-01-03			(Se at No-114)
627	693/2020	04.01.2020	CRLMP-1751/2019	BIBEKANANDA BAISAKH	C.O.	COURT NO. 17	Order Dtd. 2020-01-03			(Se at No-114)
628	694/2020	04.01.2020	WP (C) - 28120/2019	P. K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No-114)
629	695/2020	04.01.2020	WP (C) - 26728/2019	P. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-02			(Se at No-114)
630	696/2020	04.01.2020	CRLMP-1748/2019	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2020-01-03			(Se at No-114)
631	697/2020	04.01.2020	CRLMP-1791/2019	K. C. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2020-01-03			(Se at No-

										114)
63 2	698/2 020	04.01.2 020	CRLMP- 1773/2 019	SUMANTA KUMAR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-01-03			(Se at No- 114)
63 3	699/2 020	04.01.2 020	CRLMP- 1789/2 019	SAMBEET PATTANAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-01-03			(Se at No- 114)
63 4	700/2 020	04.01.2 020	CRLMP- 1749/2 019	BINOD KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2020-01-03			(Se at No- 114)
63 5	701/2 020	04.01.2 020	WP (C) - 22783/ 2019	M/S.K.P.MOHA NTY	C.O.	COURT NO. 17	Order Dtd. 2020-01-03			(Se at No- 114)
63 6	702/2 020	04.01.2 020	CRLMC- 2423/2 019	S. R. KARA	C.O.	COURT NO. 1	Order Dtd. 2020-01-02		CRMIN AL MISC- 2	(Se at No- 10)
63 7	703/2 020	04.01.2 020	CRLMC- 2638/2 019	S. K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Se at No- 10)
63 8	704/2 020	04.01.2 020	WP (C) - 25461/ 2013	R. K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2019-12-23			(Se at No- 10)
63 9	705/2 020	04.01.2 020	WP (C) - 25461/ 2013	R. K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2019-12-23			(Se at No- 10)
64 0	706/2 020	04.01.2 020	WP (C) - 25461/ 2013	SAROJ KUMAR PARIDA	C.O.	COURT NO. 8	Order Dtd. 2019-12-23			(Se at No- 10)
64 1	707/2 020	04.01.2 020	WP (C) - 10551/ 2019	BHASKAR SAHOO	GENE RAL		Order Dtd. 2019-12-16			(Se at No- 10)
64 2	708/2 020	04.01.2 020	WP (C) - 25461/ 2013	RADHA RAMAN DAS NAYAK	C.O.	COURT NO. 8	Order Dtd. 2019-12-23			(Se at No- 10)
64	709/2	04.01.2	CRLMC-	S. C. DAS	C.O.	COURT	Order Dtd.			(Se

3	020	020	2340/2019			NO. 1	2020-01-02			at No-10)
644	710/2020	04.01.2020	CRLMC-3420/2019	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Se at No-10)
645	711/2020	04.01.2020	ABLAPL - 17960/2019	A. KALASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-10)
646	712/2020	04.01.2020	ABLAPL - 17975/2019	DIBAKAR SAMAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-10)
647	713/2020	04.01.2020	ABLAPL - 13263/2019	RAKESH KUMAR MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019-12-20			(Se at No-10)
648	714/2020	04.01.2020	WP (C) - 23553/2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-01-03		WRIT BRANCH-8	(Se at No-43)
649	715/2020	04.01.2020	FAO-893/2019	K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-01-03			(Se at No-43)
650	716/2020	04.01.2020	CRLMC-2993/2019	H. K. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Se at No-43)
651	717/2020	04.01.2020	CRLMC-3391/2019	P. N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Se at No-43)
652	718/2020	04.01.2020	BLAPL-9537/2019	M/S GHANASHYAM MUDULI	C.O.	COURT NO. 2	Order Dtd. 2020-01-03			(Se at No-43)
653	719/2020	04.01.2020	WP (C) - 26294/2019	D.P.JENA	C.O.	COURT NO. 22	Order Dtd. 2019-12-23			(Se at No-43)
654	720/2020	04.01.2020	WP (C) - 18659/2017	M.K.NAYAK	GENERAL		Order Dtd. 2019-09-25			(Se at No-43)
655	721/2020	04.01.2020	WP (C) - 31/2003	M.K.MOHANTY	GENERAL		Order Dtd. 2019-11-27			(Se at No-43)

656	722/2020	04.01.2020	WP (C) - 16481/2011	JANMIJAYA PARIDA	GENERAL		Order Dtd. 2019-07-10			(Se at No-43)
657	723/2020	04.01.2020	OJC-14274/1996	SPANDAN MOHANTY	GENERAL		Order Dtd. 2012-07-28		WRIT BRANCH-5	(Se at No-23)
658	724/2020	04.01.2020	OJC-8926/1996	SPANDAN MOHANTY	GENERAL		Order Dtd. 2015-08-20		WRIT BRANCH-3	(Se at No-11)
659	725/2020	04.01.2020	OJC-9109/1997	SPANDAN MOHANTY	GENERAL		Order Dtd. 2014-12-12		WRIT BRANCH-3	(Se at No-33)
660	726/2020	04.01.2020	OJC-3799/1999	SPANDAN MOHANTY	GENERAL		Order Dtd. 2016-02-04		WRIT BRANCH-1	(Se at No-1)
661	727/2020	04.01.2020	OJC-1610/2000	SPANDAN MOHANTY	GENERAL		Order Dtd. 2004-02-12		WRIT BRANCH-3	(Se at No-12)
662	728/2020	04.01.2020	OJC-15454/1997	M.R.BARIK	GENERAL		Order Dtd. 1998-08-11		WRIT BRANCH-2	(Se at No-7)
663	729/2020	04.01.2020	OJC-4720/2000	M.R.BARIK	GENERAL		Order Dtd. 2018-03-15		WRIT BRANCH-5	(Se at No-22)
664	730/2020	04.01.2020	WP (C) - 3979/2015	R.C.DASH	GENERAL		Order Dtd. 2019-12-23		WRIT BRANCH (DIVISION BENCH)	(Se at No-115)
665	731/2020	04.01.2020	WP (C) - 24674/2019	B.MOHAPATRA	GENERAL		Order Dtd. 2019-12-23			(Se at No-115)
666	732/2020	04.01.2020	WP (C) - 21224/2019	M.K.RANA	GENERAL		Order Dtd. 2020-01-03		WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
666	733/2020	04.01.2020	BLAPL-	A.K.SARANGI	GENERAL		Order Dtd.			(Se at No-114)

7	020	020	8052/2 019		RAL		2019-11-22			at No- 114)
66 8	734/2 020	04.01.2 020	BLAPL- 4284/2 019	M.K.PANI	GENE RAL		Order Dtd. 2019-12-06			(Se at No- 114)
66 9	735/2 020	04.01.2 020	MA- 370/19 96	R.K.GOUDA	GENE RAL		Order Dtd. 2014-02-21		MISC. APPEA L SEC.	(Se at No- 5)
67 0	736/2 020	04.01.2 020	WP (C) - 24585/ 2019	M.K.RANA	GENE RAL		Order Dtd. 2019-12-23			(Se at No- 5)
67 1	737/2 020	04.01.2 020	WP (C) - 3979/2 015	M.K.RANA	GENE RAL		Order Dtd. 2019-12-23		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 115)
67 2	738/2 020	04.01.2 020	CRLMP- 625/20 19	M.K.RANA	GENE RAL		Order Dtd. 2019-07-19			(Se at No- 115)
67 3	739/2 020	04.01.2 020	CRLA- 888/20 19	M.K.RANA	GENE RAL		Order Dtd. 2019-12-23			(Se at No- 115)
67 4	740/2 020	04.01.2 020	CRLA- 734/20 19	M.K.RANA	GENE RAL		Order Dtd. 2019-12-24			(Se at No- 115)
67 5	741/2 020	04.01.2 020	CRLA- 303/20 19	M.K.RANA	GENE RAL		Order Dtd. 2019-12-24			(Se at No- 115)
67 6	742/2 020	04.01.2 020	WP (C) - 9149/2 019	M.K.RANA	GENE RAL		Order Dtd. 2019-12-10			(Se at No- 115)
67 7	743/2 020	04.01.2 020	WP (C) - 21364/ 2017	M.K.RANA	GENE RAL		Order Dtd. 2019-11-22			(Se at No-

										115)
67 8	744/2 020	04.01.2 020	WP (C) - 31397/ 2011	M.K.RANA	GENE RAL		Order Dtd. 2019-12-24			(Se at No- 115)
67 9	745/2 020	04.01.2 020	WP (C) - 17583/ 2016	M.K.RANA	GENE RAL		Order Dtd. 2019-11-25			(Se at No- 115)
68 0	746/2 020	04.01.2 020	WP (C) - 19860/ 2019	M.K.RANA	GENE RAL		Order Dtd. 2019-11-06			(Se at No- 115)
68 1	747/2 020	04.01.2 020	WP (C) - 29412/ 2019	B. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Se at No- 115)